

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/26553/2025	KAMAL LOCHAN MOHANTY VS RAJIB LOCHAN MOHANTY	SARADA PRASANNA SARANGI VS	// ()	
2	D-BLAPL/19710/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	TALABANIA /5 /2025 () //	AOR20220001788C202500001
3	D-BLAPL/19715/2025	SURENDRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /99 /2025 () //	
4	D-BLAPL/19716/2025	PRAKASH YADAV @ PRAKASH KUMAR YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 () //	
5	D-BLAPL/19717/2025	BABUN @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /147 /2025 () //	AOR20220001648C202500069
6	D-BLAPL/19718/2025	NIYAZ KHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /131 /2025 () //	
7	D-BLAPL/19719/2025	RANJU ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	KAMAKHYANAGAR /108 /2025 () //	
8	D-BLAPL/19722/2025	DEBASISH RANJAN KESHARI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /252 /2025 () //	
9	D-BLAPL/19723/2025	MUKUNDA SOREN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTA /50 /2024 () //	
10	D-BLAPL/19725/2025	BIPRA MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	TUMUDIBANDHA /52 /2025 () //	
11	D-BLAPL/19726/2025	NEHERU PADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RENGALI /16 /2025 () //	AOR20220002454C202500087

ORISSA HIGH COURT**FILING REPORT AS ON :02/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/19731/2025	MANOJ KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /62 /2025 () //	AOD20220003086C202500102
13	D-BLAPL/19734/2025	MD. FIROZ VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BARBIL /39 /2025 () //	
14	D-BLAPL/19735/2025	YUVRAJ SHAM MANE VS STATE OF ODISHA	SHYAM MANOHAR VS	KALIMELA /198 /2023 () //	
15	D-BLAPL/19736/2025	HEMANT KUMAR GARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /386 /2022 () //	AOD20220003086C202500103
16	D-BLAPL/19739/2025	SUNIL TIWARI @ SUNIL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RENGALI /128 /2025 () //	
17	D-BLAPL/19742/2025	RITA SAHANI VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
18	D-BLAPL/19743/2025	SUNU @ SUMU SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHARABEL NAGAR P.S. /176 /2021 () //	
19	D-BLAPL/19748/2025	PRATAP CHANDRA RANSINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BELPAHAR /132 /2025 () //	
20	D-BLAPL/19749/2025	SRIDHAR CHINERA @ BANA CHINERA VS STATE OF ODISHA	ANUPAM RATH VS	MAHILA P.S. BUXIBAZAR /90 /2025 () //	
21	D-BLAPL/19750/2025	SANDEEP KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORKEL /153 /2025 () //	
22	D-BLAPL/19751/2025	GULU MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	AIR FIELD P.S. /105 /2025 () //	
23	D-BLAPL/19753/2025	DIPUNA @ DIPU @ DIPAK KUMAR MALLICK	RASHMI RANJAN SINHA	NAUGAON /144 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19754/2025	NABIN SAHU	BRAJA KISHOR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19755/2025	BAIDYA NAG	SUSANTA KUMAR TRIPATHY	TITILAGARH /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19756/2025	RAKESH SWAIN @ GETUA	BIRABAR GANTHIA	BANKI /16 /2025	AOD20240000001C202500141
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19759/2025	TILU @ SRIKANTA BEHERA	JANMEJAYA KATIKIA	MANIABANDHA /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19761/2025	KHETRA KUMAR	SURYAKANTA DASMOHAPATRA	BISWANATHPUR /49 /2023	AOR20220004152C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19762/2025	MANOJ KUMAR SINGH	GOURI MOHAN RATH	BHARATPUR PS /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19768/2025	DILLIP KUMAR SINGH @ TUNA @ DILLIP SINGH	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19769/2025	BABLU @ KRUPASINDHU BARMAN	PANCHANAN PANIGRAHI	BHUBAN /250 /2025	AOR20250000001C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19770/2025	PRIYABRATA DASH @ SONU	AMULYA RATNA PANDA	DHARMASALA /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19771/2025	RAHUL KUMAR	PRANAY KUMAR MAHARAJ	JEYPORE SADAR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19773/2025	RABINDRA BARIK @ BABULI	PRANAY KUMAR MAHARAJ	JEYPORE SADAR /93 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/19774/2025	STATE OF ODISHA BIREN SAHOO VS	KARUNAKAR GAYA VS	// JUDUM /43 /2025 ()	
36	D-BLAPL/19775/2025	STATE OF ODISHA PRIYANKA DIGAL VS	MAHES DAS VS	// K.NUAGOAN /107 /2025 ()	
37	D-BLAPL/19778/2025	STATE OF ODISHA BIBHU PRASAD BHUYAN VS	SATYAJIT MOHAPATRA VS	// KABISURYANAGAR /540 /2023 ()	
38	D-BLAPL/19779/2025	STATE OF ODISHA REKHA DEVI VS	SK. ZAFARULLA VS	// G.R.P.S. /30 /2025 ()	
39	D-BLAPL/19780/2025	STATE OF ODISHA HARIOM UPADHYAY VS	SUBODH KUMAR MOHANTY VS	// / /0 ()	
40	D-BLAPL/19782/2025	STATE OF ODISHA SANTOSH PATTANAIK @ PATANYK VS	PRATYUSHA NAIDU VS	// SHERAGADA /479 /2023 ()	
41	D-BLAPL/19783/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// DHUSURI /187 /2021 ()	
42	D-BLAPL/19785/2025	STATE OF ODISHA EMMANUEL NNAMANI VS	SATYABRATA DASH VS	// CYBER CRIME AND E.O, BALASORE /4 /2022 ()	
43	D-BLAPL/19787/2025	STATE OF ODISHA BIBHISANA DEEP @ DIPA VS	ASISH MISHRA VS	// BOUDH /39 /2025 ()	
44	D-BLAPL/19788/2025	STATE OF ODISHA BIKRAM BEHERA VS	SATYABRATA DASH VS	// DHARMASALA /338 /2025 ()	
45	D-BLAPL/19789/2025	STATE OF ODISHA BASANTA GOUDA VS STATE OF ODISHA	ABHAS MOHANTY VS	// PAHALA /191 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/19792/2025	SUNIL KHORA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /167 /2025 () //	
47	D-BLAPL/19795/2025	PREMANANDA BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /517 /2025 () //	
48	D-BLAPL/19798/2025	DURGA MURMU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /35 /2023 () //	
49	D-BLAPL/19802/2025	SOMANATH NAIK @ NALUA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CDA-II /24 /2025 () //	
50	D-BLAPL/19803/2025	KELU CHARAN BEHERA @ KALU @ CHITTARANJAN VS STATE OF ODISHA	BISWALANKYAK VS	PIPLI /124 /2025 () //	
51	D-BLAPL/19805/2025	ASHOK BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /147 /2025 () //	
52	D-BLAPL/19809/2025	BALARAM BISOI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	ORKEL /33 /2025 () //	AOR20220001303C202500024
53	D-BLAPL/19812/2025	MITU @ JAKSAN BENIA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KAKIRIGUMMA /25 /2025 () //	AOR20220002995C202500028
54	D-BLAPL/19814/2025	BIMBADHAR NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
55	D-BLAPL/19815/2025	KARPURA BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	PATNAGARH /175 /2025 () //	
56	D-BLAPL/19817/2025	TARUN MUNDA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH SADAR /167 /2025 () //	
57	D-BLAPL/19818/2025	GOPINATH SINGH BABU	SAROJ KUMAR PADHY	DEOGAON /159 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/19819/2025	PREMANANDA BEHERA	RANJAN KUMAR NAYAK	KHALLIKOTE /517 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/19821/2025	SHYAM SUNDAR PANGI	LAXMIDHAR MAHAPATRA	MALKANGIRI /488 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/19823/2025	SAHEB KHILA	SATYANARAYAN MISHRA	MATHILI /135 /2019	AOR20220001303C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/19827/2025	AMAR PRADHAN	JYOTIRMAYA SAHOO	KHALLIKOTE /448 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/19830/2025	PARSURAM VANUGU @ VANUGU PARUSURAM	PRASANTA KUMAR SAHOO	KORAPUT SADAR /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/19832/2025	DEBASISH MAJHI	SOUMYA JYOTI BISWAL	GUNUPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/19833/2025	SUMANTA RANA	SURYAKANTA DWIBEDI	KESINGA /489 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/19835/2025	ANUJ BARIKI @ KANHU @ ANJU BARIK	SURYAKANTA DWIBEDI	RANPUR /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/19837/2025	DAMU CHALLAN	PRANAB KUMAR DAS	CHITRAKONDA /168 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/19838/2025	AMANULLAH KHAN	AMLAN SHAKTI PAUL	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/19841/2025	SANJAYA PANDA @ MAHENDRA DEEP	CHITTA RANJAN SAHU	KHETRARAJPUR /123 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/19842/2025	STATE OF ODISHA API PEDENTI VS	GOKULANANDA SAHU VS	// CHANDILI /198 /2024 ()	
70	D-BLAPL/19846/2025	STATE OF ODISHA LALING @ TIKESWAR @ ANKIT SUNA VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /85 /2025 ()	
71	D-BLAPL/19852/2025	STATE OF ODISHA RABINDRA KUMAR ROUT @ CHANGA VS	PRAFULLA CHANDRA BISWAL VS	// JAJPUR TOWN /193 /1996 ()	
72	D-BLAPL/19854/2025	STATE OF ODISHA PRASANTA BAITHA VS	TARA PRASAD MOHAPATRA VS	// / /0 ()	
73	D-BLAPL/19856/2025	STATE OF ODISHA GUNABANTA BACHHA @ MITHUN @ GUNANIDHI BACHHA VS	TARA PRASAD MOHAPATRA VS	// SINDHIKELA PS /127 /2025 ()	
74	D-BLAPL/19857/2025	STATE OF ODISHA SOURAV KUMAR TUDU VS	AJAYA NAYAK VS	// / /0 ()	
75	D-BLAPL/19860/2025	STATE OF ODISHA BANA PARIDA VS	SEEMA RANJAN MALLICK VS	// BAIDESWAR /123 /2023 ()	
76	D-BLAPL/19862/2025	STATE OF ODISHA SOMANATH MEKAP VS	PRANAYA KUMAR DASH VS	// NCB BHUBANESWAR /2 /2015 ()	
77	D-BLAPL/19864/2025	UNION OF INDIA NATA @ DIBYARANJAN BEHERA VS	PRANAB KUMAR PRUSTY VS	// ATHGARH /138 /2025 ()	
78	D-BLAPL/19868/2025	STATE OF ODISHA RAJIB MALLICK VS	SURYA KANTA PRADHAN VS	// BOUDH /182 /2021 ()	
79	D-BLAPL/19875/2025	STATE OF ODISHA JILAPI @ BASANTA SAHU VS	SANJIB KUMAR BHANJADEO VS	// PURUSHOTTAMPUR /14 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/19878/2025	BHIKU JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BERHAMPUR SADAR /510 /2023 () //	
81	D-BLAPL/19880/2025	TUKUNA SAHANI @ BHARATA SAHANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //	
82	D-BLAPL/19883/2025	BANUA PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Judambo /4 /2025 () //	
83	D-BLAPL/19885/2025	MENAKA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /250 /2025 () //	
84	D-BLAPL/19887/2025	JUGAL KISHOR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HANDAPA /210 /2025 () //	
85	D-BLAPL/19888/2025	SATYABAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARBIL /137 /2024 () //	
86	D-CMAPL/26556/2025	D.M., SRIRAM GENERAL INSURANCE CO.LTD., JAIPUR VS ANANDINI MAHAR	INDIA VS	// () //	
87	D-CMAPL/26558/2025	D.M.,CHOLA MS GENRAL INSURANCE CO. LTD., KHAMRUA VS KASHE PUALA	INDIA VS	// () //	
88	D-CMAPL/26562/2025	SEELA VARGISH @ STELLA VERGHESE VS AMARNATH NAN	RANJAN KUMAR NAYAK VS	// () //	
89	D-CMP/26376/2025	ARUN KUMAR JHA VS M/S KISHANGARH GRANITES PVT. LTD., KISHANGARH	SAROJ KUMAR PADHI VS	// () //	
90	D-CMP/26454/2025	KASA DIGAL VS MARKANDA DIGAL	RANJAN KUMAR ROUT VS	// () //	AOR20230000872C202500045
91	D-CMP/26497/2025	SNIGDHASHREE PRADHAN	LINGARAJ SARANGI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
92	D-CMP/26532/2025	RAJESH KUMAR PRADHAN MANGATRAM MARNDI	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
93	D-CMP/26543/2025	KAMESWAR TADU SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
94	D-CMP/26549/2025	HIMANSU SEKHAR JENA SANJIB NAYAK	AMIT PRASAD BOSE	//	
		VS	VS	0	
95	D-CMP/26552/2025	DR.KAUSALYA BEHERA DEBRAJ SAHU @ DEBARAJ SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
96	D-CMP/26561/2025	CHATRUBHUJA SAHU BASANTA KUMAR TRIPATHY	LALATENDU SAMANTARAY	//	
		VS	VS	0	
97	D-CMP/26571/2025	KIRANBALA TRIPATHY ABHISEK KEJARIWAL	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
98	D-CMP/26590/2025	SRI SATYANARAYAN JEW THAKUR BIJE, CUTTACK GHANA MAHARANA	Vivaswat Mohapatra	//	AOD20240000562C202500002
		VS	VS	0	
99	D-CONTC/26370/2025	AKHAYA KUMAR JENA GOURI SHANKAR KEDIA	ADV.	//	
		VS	VS	0	
100	D-CONTC/26374/2025	SIMIT DAS,ASSESSING OFFICER-CUM-SUPERINTENDING ENGINEER(I/C),TPCODL,BBSR,KHURDHA JYOTIRANJAN PRADHAN	ADV.	//	
		VS	VS	0	
101	D-CONTC/26375/2025	YOGESH BAHADUR KHURANIA,IPS MAHIMA PRASAD SAHOO	ADV.	//	
		VS	VS	0	
102	D-CONTC/26377/2025	YOGESH BAHADUR KHURANIA,IPS GAUTAM PRADHAN	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/26384/2025	YOGESH BAHADUR KHURANIA,IPS PADMANAV MISHRA VS	ADV. VS	// // 0	
104	D-CONTC/26385/2025	BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,BBSR,KHURDA KUSHALL MOHANTA VS	ADV. VS	// // 0	
105	D-CONTC/26386/2025	PURNA CHANDRA BARIHA,DEO,KEONJHAR PARAMESWAR MOHANTA VS	ADV. VS	// // 0	
106	D-CONTC/26387/2025	SANJEEB KUMAR MISHRA,IAS BAIJAYANTI NAIK VS	ADV. VS	// // 0	
107	D-CONTC/26393/2025	PURNA CHANDRA BARIHA,DEO,KEONJHAR JAI MAA SANTOSHI S.H.G., DEOGARH VS	ADV. VS	// // 0	
108	D-CONTC/26394/2025	KRUPASINDHU SWAIN,EXECUTIVE OFICER,DEOGARH MUNICIPALITY,DEOGARH MAA BINDHYABASINI S.H.G., DEOGARH VS	ADV. VS	// // 0	
109	D-CONTC/26396/2025	KRUPASINDHU SWAIN,EXECUTIVE OFFICER,DEOGARH MUNICIPALITY,DEOGARH ADISHAKTI S.H.G., TALABHITIRIASAHI VS	ADV. VS	// // 0	
110	D-CONTC/26413/2025	KRUPASINDHU SWAIN,EXECUTIVE OFFICER,DEOGARH MUNICIPALITY,DEOGARH SANJIB KUMAR DAS VS	ADV. VS	// // 0	
111	D-CONTC/26416/2025	SIBA PRASAD MALLICK,TAHASILDAR PRABHATI MEHER VS	ADV VS	// // 0	AOD20250000180C202500102
112	D-CONTC/26436/2025	DR RAMESH CHANDRA SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,B'ALANGIR DR.NIHAR RANJAN MISHRA VS	ADV. VS	// // 0	
113	D-CONTC/26438/2025	SACHIDANANDA NAYAK,OAS DR.SUPRIYA DASH VS	ADV. VS	// // 0	
		ASIS KUMAR JENA,REGISTRAR,OUAT,BBSR,KHURDA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/26439/2025	SUJATA SAHU VS	ADV. VS	// ()	
115	D-CONTC/26444/2025	SUBRAT KUMAR PANDA, COLLECTOR-CUM-CEO, BOUDH BIRA HANUMAN RICE MILL, KENDRAPARA	ADV. VS	// ()	
116	D-CONTC/26445/2025	SMRUTI RANJAN PRADHAN, IAS ISWAR CHANDRA BEHERA	ADV VS	// ()	AOD20220001936C202500039
117	D-CONTC/26457/2025	ANU GARG, COMMISSIONER CUM ADDL. CHIEF SECRETARY WATER RESOURCES DEPTT. Paramananda Nayak	Janakalyana Mohanty VS	// ()	AOD20220001936C202500040
118	D-CONTC/26459/2025	Smt Anu Garg, IAS Commissioner cum Addl Chief Secretary, Water Resources Department MANOJ KUMAR JENA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500061
119	D-CONTC/26462/2025	BIJAY KUMAR DASH, IAS SARANGADHAR PATATASINGH	ADV. VS	// ()	
120	D-CONTC/26465/2025	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BBSR, KHURDA KASINATH JENA	ADV. VS	// ()	
121	D-CONTC/26474/2025	SHALINI PANDIT, IAS PARAMESWAR MOHANTY	ADV. VS	// ()	
122	D-CONTC/26489/2025	GYANENDRA PRATAP SINGH, DIRECTOR OF GENERAL OF POLICE, CRPF, LODHI ROAD, NEW DELHI PRADIP KUMAR DAS	SUDHANSU SEKHAR JENA VS	// ()	
123	D-CONTC/26505/2025	PRITIPARANA MISHRA, TAHASILDAR, JATNI, KHURDHA DURGA CHARAN DEY	ADV. VS	// ()	
124	D-CONTC/26510/2025	SWAGAT DAS, BDO, BARANGA BLOCK, BARANG, CUTTACK BHAGYALATA KHATEI	Asutosh Rout VS	// ()	AOD20230000737C202500054
125	D-CONTC/26525/2025	ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDITIONAL CHIEF SECRETARY, AKSHAYA KUMAR DASH	ADV. ADV.	// //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		GIRISH S.N.,IAS		//	
126	D-CONTC/26528/2025	M/S BB ENTERPRISES, PURI	SAILAZA NANDAN DAS	//	
		VS	VS	()	
		SUSHANT ROUT,BRANCH MANAGER,ICICI BANK,SATYABADI,PURI		//	
127	D-CONTC/26563/2025	RURAL INSTITUTE OF HIGHER COLLEGE., BALASORE	ADW. BHOGRAI	//	
		VS	VS	()	
		NISHA SAMAL,PRESIDING OFFICER,CIVIL JUDGE (SENIOR DIVISION),JALESWAR,BALASORE		//	
128	D-CONTC/26566/2025	PRAVATI PARIDA	ADV.	//	
		VS	VS	()	
		SURYAWANSHI MAYUR VIKAS,IAS		//	
129	D-CONTC/26568/2025	LILI MISHRA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		GAURAV SHIVAJI ISALWAR,COLLECTOR,BALANGIR		//	
130	D-CRLA/19810/2025	MANTU @ SUKUMAR SING	KULDEEP MOHANTY	BERHAMPUR /69 /2024	AOD2024000012C202500136
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMA/19741/2025	BHAGYASHREE ROUTRAY	PURNA CHANDRA DAS	Maitri Vihar PS /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMA/19870/2025	JITENDRA KUMAR RANSINGH	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMA/19872/2025	PAPU JENA	PURNA CHANDRA BEHERA	ALAKUNDA /115 /2024	AOR20220002667C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/19721/2025	NARESH KUMAR AHIR	BRAHMANANDA TRIPATHY	KHARIAR /213 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/19728/2025	SUKANTA JENA @ KISHORE JENA	ASHOK KUMAR SAHOO	RAJKANIKA /72 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/19733/2025	DEBABRAT PARIKSHYA	BIBHU PRASAD DAS	EOW,BHUBANESWAR /6 /2017	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/19745/2025	STATE OF ODISHA DIBYANANDA DASJI @ MAHANTA DIBAYANANDA DAS	ANASANNA KUMAR RATH	// / /0	
		VS	VS	()	
138	D-CRLMC/19747/2025	STATE OF ODISHA DIBYA LOCHAN PRADHAN	KRUSHNA CHANDRA MEHER	// AINTHAPALI /24 /2017	AOR20230000026C202500023
		VS	VS	()	
139	D-CRLMC/19760/2025	STATE OF ODISHA PRAHALLAD SAHOO	ALOK KUMAR MOHAPATRA	// KHUNTUNI /203 /2024	
		VS	VS	()	
140	D-CRLMC/19763/2025	STATE OF ODISHA DIGVIJAY NARAYAN SINGH	SIDDHANT SARANGI	// CHHEND /171 /2023	
		VS	VS	()	
141	D-CRLMC/19772/2025	STATE OF ODISHA HRUSIKESH BEHERA	BIBHU PRASAD MOHANTY	// / /0	
		VS	VS	()	
142	D-CRLMC/19793/2025	STATE OF ODISHA SK. TAKO @ SK. AJIMUDDIN	PRAVASH CHANDRA JENA	// BHOGRAI /272 /2012	
		VS	VS	()	
143	D-CRLMC/19796/2025	STATE OF ODISHA POOJA NAYAK	MANOJ KUMAR MOHANTY	// SAMBALPUR VIGILANCE /65 /2019	
		VS	VS	()	
144	D-CRLMC/19801/2025	STATE OF ODISHA(VIG.) BHIKU @ SANTANU PARIDA	PRAVASH CHANDRA JENA	// RASGOBINDPUR /125 /2025	
		VS	VS	()	
145	D-CRLMC/19826/2025	STATE OF ODISHA SANTOSH KUMAR PARIDA	PARTHA MUKHERJI	// LINGARAJ P.S. /328 /2024	
		VS	VS	()	
146	D-CRLMC/19831/2025	STATE OF ODISHA BIGINI @ BIGHNESAR NAYAK @ BIGHNESWAR NAYAK	YK TIRMAYA SAHOO	// NARASINGHPUR /116 /2023	
		VS	VS	()	
147	D-CRLMC/19834/2025	STATE OF ODISHA BIGINI @ BIGHNESAR NAYAK @ BIGHNESWAR NAYAK	YK TIRMAYA SAHOO	// NARASINGHPUR /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/19836/2025	SK. AKTAR ALI VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK TOWN /146 /2023 () //	
149	D-CRLMC/19839/2025	SURESH BARAD VS STATE OF ODISHA	GANGADHAR PANDA VS	/ /0 () //	
150	D-CRLMC/19863/2025	GUNAMANI SUNANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //	
151	D-CRLMC/19867/2025	AJAYA KUMAR NANDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /152 /2025 () //	
152	D-CRLMC/19874/2025	RANKANIDHI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHAMPUA /12 /2025 () //	
153	D-CRLMC/19877/2025	HIPI @ HAPPY PATRA @ SUKANT CHHOTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /7 /2019 () //	
154	D-CRLMC/19881/2025	SUNIL KUMAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	CHOUDWAR /221 /2021 () //	
155	D-CRLMC/19882/2025	SATYA SHREENATH PATRA @ CHUMI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /117 /2025 () //	
156	D-CRLMC/19884/2025	SUBASH BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /303 /2024 () //	
157	D-CRLMC/19886/2025	MURALIDHAR TARAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	KHALLIKOTE /344 /2023 () //	
158	D-CRLMP/19764/2025	RAJEEV KUMAR PARMANIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
159	D-CRLMP/19804/2025	CHAITANYA SAHU	ASHIS KUMAR MISHRA	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/19816/2025	AJIT KUMAR DEY	SANJAY KUMAR DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/19851/2025	GULAB BAI THACKER	NIRANJAN BEHERA	//	AOR20220001297C202500171
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/19866/2025	SAMIR RANJAN ROUTRAY	SUVASHISH PATTANAIAK	//0	
		VS	VS	()	
		PRAGYAN PARAMITA SAHOO		//	
163	D-CRLMP/19876/2025	ARATI MAHARANA	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/19800/2025	TRINATH SAHU	LAXMAN PRADHAN	PHULBANI TOWN /183 /2023	AOD20240000968C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/19807/2025	SEFALI MANSINGH	PRAVASH CHANDRA JENA	ATHGARH /216 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/19813/2025	SARMILA @ SERMILA JENA	PRAVASH CHANDRA JENA	KHANDAPARA /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/19843/2025	GAJENDRA MISHRA	BHABANI SHANKAR DASPARIDA	BALASORE VIGILANCE /40 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
168	D-CRLREV/19850/2025	G.VISHNU VARDHAN RAO	SATYAJIT MOHAPATRA	BALASORE VIGILANCE /32 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
169	D-CRLREV/19859/2025	RAMESH CHANDRA TRIPATHY	SATYAJIT MOHAPATRA	BALASORE VIGILANCE /32 /2003	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
170	D-FAO/26378/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500308
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-FAO/26581/2025	HAREKRUSHNA BARIK M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS	ADARSH KHANDA VS	// // 0	
172	D-FAO/26586/2025	SUFHALA BARIK THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// // 0	
173	D-MACA/26442/2025	TAPAN KUMAR NAYAK D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	SOMNATH ROY VS	// // 0	
174	D-RPFAM/26460/2025	MANASI PATI SHAIKH JAVED VS	SATYAJEET SINGH VS	// // 0	
175	D-RPFAM/26569/2025	RIZWANA SAHIN GOLEKHA CHANDRA MALLICK VS	RUCHI RAJGARHIA VS	// // 0	
176	D-RPFAM/26575/2025	MAMATARANI MALLICK DURBADAL GUPTA VS	SANTOSH KUMAR BEHERA VS	// // 0	
177	D-RSA/26491/2025	LILIMA GUPTA GEETANJALI SAHU VS	JYOTIRMAYA SAHOO VS	// // 0	
178	D-RSA/26524/2025	GOPI PRADHAN SK. JAMU VS	SUKANTA KUMAR NAYAK VS	// // 0	
179	D-RSA/26540/2025	MOHAMMAD EKRAM KHAN PRADYUMN KARUA VS	MAHESWAR DASH VS	// // 0	
180	D-TRP(C)/26383/2025	ARCHANA KARUA AMISHA MISHRA VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500053
181	D-TRP(C)/26399/2025	ABINASH DASH GOKULA CHANDRA DAS VS	BIBHU PRASAD DAS VS	// // 0	
		DEBENDRANATH BAGHSINGH		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-TRP(C)/26574/2025	NILIMA TRIPATHY VS RADHAMOHAN TRIPATHY	SUNITA NANDA VS	// ()	
183	D-TRPCRL/19873/2025	USHARANI BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	G.UDAYAGIRI /130 /2022 ()	
184	D-WA/26390/2025	STATE OF ODISHA VS ANUP KUMAR SHADANGI	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500308
185	D-WA/26397/2025	STATE OF ODISHA VS BIJAYA KUMAR DAS	SANJIB KUMAR SWAIN,A.G.A VS	// ()	LOD20240000194C202500309
186	D-WA/26403/2025	STATE OF ODISHA VS SUSMITA MISHRA	SANJIB KUMAR SWAIN,A.G.A VS	// ()	LOD20240000172C202500299
187	D-WA/26404/2025	STATE OF ODISHA VS PUJASHREE SAMAL	DEBARANJAN MOHAPATRA,A.G.A VS	// ()	LOD20240000200C202500309
188	D-WA/26405/2025	HIGHER EDUCATION VS PRANATI NAIK	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500310
189	D-WA/26406/2025	STATE OF ODISHA VS MADHAVI MUNA	PRAVAT KUMAR PANDA,A.S.C VS	// ()	LOD20240000200C202500310
190	D-WA/26408/2025	STATE OF ODISHA VS RABI CHARAN RATH	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500300
191	D-WA/26414/2025	STATE OF ODISHA VS KESHABA CHANDRA PRADHAN	PRAVAT KUMAR PANDA,A.S.C VS	// ()	LOD20240000194C202500311
192	D-WA/26415/2025	STATE OF ODISHA VS GOVERNING BODY OF PATTAMUNDAI COLLEGE	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500311
193	D-WA/26422/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500312

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-WA/26423/2025	BASUDEV MAHANANDA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202500312
		VS	VS	()	
195	D-WA/26446/2025	SAILABALA BHOI STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500313
		VS	VS	()	
196	D-WA/26447/2025	HRUDANANDA BEHERA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202500301
		VS	VS	()	
197	D-WA/26448/2025	RASIKA KUMBHAR STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202500314
		VS	VS	()	
198	D-WA/26449/2025	USHABATI KARA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000172C202500302
		VS	VS	()	
199	D-WA/26450/2025	DAITARI DHARUA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202500313
		VS	VS	()	
200	D-WA/26451/2025	ROHIT KUMAR MAHANANDA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500314
		VS	VS	()	
201	D-WA/26515/2025	JAJNASENI DHARUA STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	//	LOD20240000172C202500303
		VS	VS	()	
202	D-WA/26544/2025	K GOPI KRISHNA DORA STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	//	LOD20240000200C202500315
		VS	VS	()	
203	D-WA/26546/2025	JAGADIP KUMAR SETH STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	//	LOD20240000172C202500304
		VS	VS	()	
204	D-WA/26547/2025	SUKADEBA BHUE COMMISSIONER CUM SECRETARY OF SCHOOL AND NON-SCHOOL EDUCATION DEPT ODISHA	VS	//	LOD20240000172C202500305
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/26591/2025	PRASANT KUMAR PATTANAİK SHAKUNTALA MALİK VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0 //	AOR20220001611C202500081
206	D-WP(C)/26366/2025	DR.TRILCHAN PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
207	D-WP(C)/26367/2025	MOHAMMED GAFUR VS BANK OF BARODA, SAMBALPUR	SWADHA RATH VS	// 0 //	
208	D-WP(C)/26368/2025 WP(C)/18081/2025	SAMBIT PADHY @ PADHI VS REVENUE DIVISIONAL COMMISSIONER (CENTRAL DIVISION) CUTTACK	DEBAKANTA MOHANTY VS	// 0 //	
209	D-WP(C)/26369/2025 WP(C)/18080/2025	SARMISTHA CHAKRAVARTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
210	D-WP(C)/26371/2025 WP(C)/18124/2025	ARATI STEELS AND POWER MAZDOOR UNION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
211	D-WP(C)/26372/2025	DISTRICT CRICKETERS ASSOCIATION , KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
212	D-WP(C)/26373/2025 WP(C)/18113/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
213	D-WP(C)/26379/2025	MOHAN LAL JAIN VS GOVT. OF ODISHA, BBSR	BIRAJA PRASANNA DAS VS	// 0 //	
214	D-WP(C)/26380/2025	BIBEKANANDA SABAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
215	D-WP(C)/26381/2025	M/S. JAGANNATH MECHANISED AUTO WORK SHOP, VS STATE OF ODISHA	TRILCHESWARI VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/26382/2025	PRAFULLA KUMAR DEBTA VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	BANSHIDHAR SATAPATHY VS	// ()	
217	D-WP(C)/26388/2025 WP(C)/18129/2025	M/S. AXESS MEDICOM PVT LTD., BBSR VS STATE OF ODISHA	SATYA SUNDAR KANUNGO VS	// ()	
218	D-WP(C)/26389/2025	BHANUMATI KUMAR VS STATE OF ODISHA	SATYAJIT BEHERA VS	// ()	
219	D-WP(C)/26391/2025	SATYABAN PRADHAN VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// ()	
220	D-WP(C)/26392/2025	BHAKTA DASIA SMRUTI COMMITTEE, PURI VS COMMISSIONER OF INCOME TAX, HYDERABAD, TELANGANA	PRAKASH KUMAR JENA VS	// ()	
221	D-WP(C)/26395/2025	BHAKTA DASIA SMRUTI COMMITTEE, PURI VS COMMISSIONER OF INCOME TAX, HYDERABAD, TELANGANA	PRAKASH KUMAR JENA VS	// ()	
222	D-WP(C)/26398/2025 WP(C)/18114/2025	JASMIN DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// ()	AOD20220003086C202500101
223	D-WP(C)/26400/2025	RAVI SHANKAR PANDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// ()	
224	D-WP(C)/26401/2025	HEMANTA DASH GOSWAMI VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	AOD20240000317C202500007
225	D-WP(C)/26402/2025	BANAMALI PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()	
226	D-WP(C)/26407/2025	SANTILATA RANA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// ()	
227	D-WP(C)/26409/2025	DHANESWAR PRADHAN	PRASANNA KUMAR RATH (1)	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/26410/2025	BHAJAMAN NAYAK	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/26411/2025	M/S SAHU METALIKS PRIVATE LIMITED	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/26412/2025	SIMANCHAL SWAIN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/26417/2025	CHITARANJAN PATRA	DR. BINODA KUMAR MISHRA	//	
	WP(C)/18133/2025	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/26418/2025	M/S BEHERA ENTERPRISES, SUNDERGARH	SIDDHANT SARANGI	//	
		VS	VS	0	
		ESIC, BBSR		//	
233	D-WP(C)/26419/2025	M/S. KRUSHI BIKASH WATER USERS ASSOCIATION, BIRBHUM	ANSHULBHUSAN PANDA	//	
		VS	VS	0	
		ASST. COMMISSIONER OF STATE TAX, ANGUL CIRCLE		//	
234	D-WP(C)/26420/2025	NAROTTAM RAUL	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/26421/2025	NRUSINGHA NANDA MOHAPATRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/26424/2025	GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/26425/2025	SURABALA JENA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/26426/2025	ABADANA CHAKRABARTI BEHERA	ABHILASH MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/26427/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // 0	
240	D-WP(C)/26428/2025	STATE OF ODISHA MAHESWAR PADHI VS	SAMEER KUMAR DAS VS	// // 0	
241	D-WP(C)/26429/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // 0	
242	D-WP(C)/26430/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // 0	
243	D-WP(C)/26431/2025	STATE OF ODISHA KANHU GOCHHAYAT VS	SAMEER KUMAR DAS VS	// // 0	
244	D-WP(C)/26432/2025	STATE OF ODISHA ADHAR PRASAD JENA VS	SAUBHAGYA KETAN NAYAK VS	// // 0	AOR20220001207C202500078
245	D-WP(C)/26433/2025	STATE OF ODISHA MILAN SINGH VS	MANOJ KUMAR PANDA VS	// // 0	
246	D-WP(C)/26434/2025	STATE OF ODISHA BIJAY LAXMI NAYAK VS	SAMEER KUMAR DAS VS	// // 0	
247	D-WP(C)/26435/2025	STATE OF ODISHA SANGRAM SAHU VS	KAILASH CHANDRA MISHRA VS	// // 0	AOR20230000698C202500008
248	D-WP(C)/26437/2025	THE REGISTRAR OF COOPERATIVE SOCIETIES BHILAI ENGINEERING CORPORATION LIMITED VS	NIKHILESH BARIK VS	// // 0	
249	D-WP(C)/26440/2025	STEEL AUTHORITY OF INDIA LIMITED KRUSHNA PRATIHARI VS	SAMEER KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/26441/2025	JAY KRISHNA JENA VS THE PRESIDING OFFICER	KAILASH CHANDRA MISHRA VS	// 0 //	AOR20230000698C202500006
251	D-WP(C)/26443/2025	SAKIRUN NISHA VS COLLECTOR AND D.M, KHURDA	UMA CHARAN MISHRA VS	// 0 //	
252	D-WP(C)/26452/2025	ATRATRANA SELF HELP GROUP VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500030
253	D-WP(C)/26453/2025	DHOBEI BARIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
254	D-WP(C)/26455/2025	UTKALINI BARAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
255	D-WP(C)/26456/2025	BIJAY KUMAR SETHY VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
256	D-WP(C)/26458/2025	ISWARA PANDA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
257	D-WP(C)/26461/2025	KARTIK CHANDRA BEHERA VS MUKTAMANI BEHERA	BINI MISHRA VS	// 0 //	
258	D-WP(C)/26463/2025	RANJIT KUMAR JENA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //	
259	D-WP(C)/26464/2025	BHIMASEN SAMAL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
260	D-WP(C)/26466/2025	SRIDHAR SAHU @ SHRIDHAR SAHU VS MANAGING DIRECTOR, HDB FINANCIAL SERVICES LTD., GUJRAT	JAJATI KESHARI KHUNTIA VS	// 0 //	
261	D-WP(C)/26467/2025	TIKECHAN PUNJI	INDRAMANI SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/26468/2025	BHAGABAN NAYAK	KAILASH CHANDRA MISHRA	//	AOR20230000698C202500007
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR		//	
263	D-WP(C)/26469/2025	MANISH RANJAN NAIK	NIBEDITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/26470/2025	SUSHAMA SAHOO	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/26471/2025	MANCHAPATI MEHER	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/26472/2025	PRAFULLA MAHARANA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/26473/2025	MOHAMMAD NEHAL	ABINASH BARIK	//	
		VS	VS	0	
		UCO BANK		//	
268	D-WP(C)/26475/2025	DIBAKAR PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/26476/2025	ODISHA JANAADHIKAR PARISAD, KHURDA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/26477/2025	ASUTOSH MAJHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/26478/2025	PADMALAVA PARIDA	SIDDHARTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/26479/2025	PABITRA KUMAR PATRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/26480/2025	STATE OF ORISSA MINATI KUMARI TRIPATHY VS	SANGRAM JENA VS	// // 0	
274	D-WP(C)/26481/2025	STATE OF ODISHA MANOJ KUMAR KALO VS	DEBABRATA RATH VS	// // 0	
275	D-WP(C)/26482/2025	STATE OF ODISHA SURYAMANI SAMANTRAY VS	BRAJA KISHORE PANDA VS	// // 0	
276	D-WP(C)/26483/2025	STATE OF ODISHA BUDHADEBA SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/26484/2025	STATE OF ORISSA GARIBA BAG VS	INDRAMANI SAHOO VS	// // 0	
278	D-WP(C)/26485/2025	STATE OF ODISHA SUSIL KUMAR PRADHAN VS	BISWAJIT MOHANTY VS	// // 0	
279	D-WP(C)/26486/2025	STATE OF ODISHA RANASAHU PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, BUNAI, SORE VS	VS VS	// // 0	
280	D-WP(C)/26487/2025	STATE OF ODISHA AJAYA KUMAR TARAI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
281	D-WP(C)/26488/2025	STATE OF ORISSA SARASWATI DAS VS	GYANA RANJAN SETHI VS	// // 0	
282	D-WP(C)/26490/2025	STATE OF ODISHA JOGESWAR SAGRIA VS	INDRAMANI SAHOO VS	// // 0	
283	D-WP(C)/26492/2025	STATE OF ODISHA MIRA RANI MAJUMDAR VS SUB COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/26493/2025	BHASKAR MISHRA VS LABOUR OFFICER, BOLANGIR	BIKRAM SENAPATI VS	// 0 //	
285	D-WP(C)/26494/2025	SALILA DAS VS PARADEEP PORT TRUST	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500053
286	D-WP(C)/26495/2025	SHAMBHUPRASAD BHOI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
287	D-WP(C)/26496/2025	KSHITISH KUMAR MISHRA VS INDIAN OVERSEAS BANK, REGIONAL OFFICE, BBSR	ANIRUDHA SANGANERIA VS	// 0 //	
288	D-WP(C)/26498/2025	BRUNDABAN BAKUL VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
289	D-WP(C)/26499/2025	DEBRAJ DAS VS THE SUB COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //	
290	D-WP(C)/26500/2025	NEHERU NIAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
291	D-WP(C)/26501/2025	MATURAM MAJHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
292	D-WP(C)/26502/2025	LAXMAN DALEI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //	
293	D-WP(C)/26503/2025	SULOCHANA PRADHAN VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //	
294	D-WP(C)/26504/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
295	D-WP(C)/26506/2025	BRAJADHAR BARIK	SAROJA KANTA SAMAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/26507/2025	SARAT CHANDRA NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/26508/2025	BAISHNAB CHARAN MOHANTY @ BAISHNAB CHARAN BEHERA	SANJIB KUMAR DAS @ BAISHNAB CHARAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/26509/2025	CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, GORDHPUR	GORDDIPRASAD JENA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
299	D-WP(C)/26511/2025	MAHANTA SRI NARAYANA RAMANUJ DAS	RAJEET ROY	//	AOR20220004309C202500029
		VS	VS	()	
		APPELLATE AUTHORITY CUM HONBLE MINISTER OF LAW		//	
300	D-WP(C)/26512/2025	NISKRANTA KUMAR LENKA	SADASIVA PATRA (1)	//	AOD20230000737C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/26513/2025	SUSHREE BARNALITA DEI	AMIYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/26514/2025	SABITARANI DUTTA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
303	D-WP(C)/26516/2025	M/S BABA LANGALESWAR FUELS, SUNDARGARH	SURYA PRATAP DEO	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX CT AND GST CIRCLE II, BBSR		//	
304	D-WP(C)/26517/2025	PURUSOTTAM MOHANTA	SANJIT KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/26518/2025	SAGARIKA DALAI	ASHOK KUMAR MOHAPATRA	//	AOD20240000562C202500001
		VS	VS	()	
		TPCODL		//	
306	D-WP(C)/26519/2025	PRASHANTA KUMAR NANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/26520/2025	CHAIRMAN CUM MD, OMFED, BBSR BIJAY KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //	
308	D-WP(C)/26521/2025	BIJAYA KUMAR PANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR , ODISHA (OSRTC)	SISIR CHANDRA DASH VS	// 0 //	
309	D-WP(C)/26522/2025	SAROJINI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
310	D-WP(C)/26523/2025	M/S SUBHASHREE SUBHADARSANI CONSTRUCTION VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //	
311	D-WP(C)/26526/2025	BHAGABANA PANDA VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //	
312	D-WP(C)/26527/2025	DURYODHAN SWAIN VS STATE OF ODISHA	BISWAJIT LENKA VS	// 0 //	
313	D-WP(C)/26529/2025	HARIHAR MOHANTY VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	AOR20220001297C202500170
314	D-WP(C)/26530/2025	HINDUJA LEYLAND FINANCE LTD., CUTTACK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
315	D-WP(C)/26531/2025	MADHUSUDHAN NEGI VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //	
316	D-WP(C)/26533/2025	BHAGABANA BIHARI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
317	D-WP(C)/26534/2025	HEMANAND PATEL VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/26535/2025	M/S.NEELACHAL HOSPITAL PVT.LTD.,BBSR VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// ()	
319	D-WP(C)/26536/2025	CHITTARANJAN PARIDA VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// ()	
320	D-WP(C)/26537/2025	RUHIYA KISKU VS STATE OF ODISHA	DHARMENDRA SETHY VS	// ()	
321	D-WP(C)/26538/2025	DEBASHIS SARKAR VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// ()	
322	D-WP(C)/26539/2025	KAJAL PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	AOR20220001583C202500034
323	D-WP(C)/26541/2025	ARUN KUMAR DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// ()	AOR20220001611C202500082
324	D-WP(C)/26542/2025	ARABINDA ROUT VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// ()	
325	D-WP(C)/26545/2025	RAJKISHOR PATI VS UNION OF INDIA	DEEPAK KU SAHOO VS	// ()	
326	D-WP(C)/26548/2025	RASHMIREKHA NAYAK VS BRANCH MANAGER, BANK OF INDIA, SAMANTARPUR, BBSR	BRAJA MOHAN SARANGI VS	// ()	
327	D-WP(C)/26550/2025	SUBHALAXMI DAS VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// ()	
328	D-WP(C)/26551/2025	BISWESA KESHARI NANDA VS RTO, NAYAGARH	BRAJA MOHAN SARANGI VS	// ()	
329	D-WP(C)/26554/2025	ARJUNA KUMAR PATRA	DEVI PRASAD DASH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/26555/2025	PURNA CHANDRA ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR		//	
331	D-WP(C)/26557/2025	PRAMOD KUMAR PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/26559/2025	PRIYABRATA PATTANAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/26560/2025	KIRANBALA NANDA	TARUN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/26564/2025	SUSHANTA KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/26565/2025	THE LARGE SIZED ADIVASI MULTIPURPOSE COOPERATIVE SOCIETY, KANDHAMAL	ARUN KUMAR SAHAI	//	
		VS	VS	0	
		ARBITRATOR OF CO-OPERATIVE SOCIETIES CUM SARCS, BALLIGUDA CIRCLE, KANDHAMAL		//	
336	D-WP(C)/26567/2025	MADHUSMITA MOHANTY	TARUN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/26570/2025	BENUDHAR SAHOO	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
338	D-WP(C)/26572/2025	BIBHASINI DAS	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/26573/2025	M/S KALESWAR RICE MILL, BARAGARH	SAURAV TIBREWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/26576/2025	S.JAYKISHAN	BHARAT BHUSAN ROURAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/26577/2025	STATE OF ODISHA PREMANANDA SWAIN VS	SATYAJIT SAMAL VS	// // 0	
342	D-WP(C)/26578/2025	STATE OF ODISHA PARIKHITA KUMAR SAHU VS	SUBHADUTTA ROURAY VS	// // 0	
343	D-WP(C)/26579/2025	STATE BANK OF INDIA, MUMBAI RAGHUNATH JENA VS	SANKAR PRAASAD PANI VS	// // 0	
344	D-WP(C)/26580/2025	STATE OF ODISHA THE LARGE SIZED ADIVASI MULTIPURPOSE COOPERATIVE SOCIETY, KANDHARINGBADI, KANDHAMAL VS	ARUNIMOTO SAHAI VS	// // 0	
345	D-WP(C)/26582/2025	ARBITRATOR OF CO-OPEARTIVE SOCIETIES CUM SARCS, BALLIGUDA CIRCLE, KANDHAMAL JEETESHU JENA VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0	
346	D-WP(C)/26583/2025	UCO BANK BIHARILAL MOHANTY VS	NIRANJAN BISWAL VS	// // 0	
347	D-WP(C)/26584/2025	STATE OF ODISHA ADDYETA KUMAR KHAMARI VS	SATYAJIT SAMAL VS	// // 0	
348	D-WP(C)/26585/2025	STATE OF ORISSA THE LARGE SIZED ADIVASI MULTIPURPOSE COOPERATIVE SOCIETY, KANDHARINGBADI, KANDHAMAL VS	ARUNIMOTO SAHAI VS	// // 0	
349	D-WP(C)/26587/2025	ARBITRATOR OF CO-OPEARTIVE SOCIETIES CUM SARCS BALLIGUDA CIRCLE, KANDHAMAL SANTOSH KUMAR PRADHAN VS	SATYAJIT SAMAL VS	// // 0	
350	D-WP(C)/26588/2025	STATE OF ODISHA M/S.SHANTI CONSTRUCTION SAMBALPUR PVT. LTD. GURIBADHAN RATH VS	GURIBADHAN RATH VS	// // 0	
351	D-WP(C)/26589/2025	STATE OF ODISHA DEBASISH ROUT VS	BIJAY KUMAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WPCRL/19757/2025	PUJA PARIDA VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	/ / 0 () //	
353	D-WPCRL/19845/2025	ANANTA KUMAR MANDAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	/ / 0 () //	
354	D-WPCRL/19879/2025	ASUTOSH SAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	/ / 0 () //	
355	D-ABLAPL/19707/2025	ANUSOYA @ ANUSUYA SWAIN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PATTAMUNDAI /184 /2025 () //	AOR20220001665C202500065
356	D-ABLAPL/19708/2025	KANCHANBALA MOHALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /489 /2025 () //	AOR20220001558C202500129
357	D-ABLAPL/19709/2025	GANDHARBA ROUT VS STATE OF ODISHA	PVS NANAJI ACHARY VS	MALKANGIRI /261 /2025 () //	AOR20220000211C202500048
358	D-ABLAPL/19711/2025	PRAVASINI SAHU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	COLLIERY /692 /2024 () //	
359	D-ABLAPL/19712/2025	TUNU AGRAWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /70 /2025 () //	
360	D-ABLAPL/19713/2025	JAGAMOHAN PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	INDUASTRIAL,NISA /185 /2025 () //	
361	D-ABLAPL/19714/2025	BIJAY KRUSHNA DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	/ / 0 () //	
362	D-ABLAPL/19720/2025	TIHILU PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	INDUASTRIAL,NISA /185 /2025 () //	
363	D-ABLAPL/19724/2025	PURUSOTTAM SAHU	PARSURAM PANDA	INDUASTRIAL,NISA /185 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/19727/2025	PANDAB SAHOO	ASWINI KUMAR MISHRA (3)	BOLAGARH P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/19729/2025	SANJAY ANKA	ARIJEET MISHRA	JEYPORE TOWN /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/19730/2025	KHAGESWAR BEHERA @ GHUNDA BEHERA	ASHOK KUMAR SAHOO	RAJKANIKA /332 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/19732/2025	SADANANDA PRADHAN	ARIJEET MISHRA	BANKI /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/19737/2025	DINGA MAJHI	AMLAN MOHANTY	MOHANA /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/19738/2025	JAYAKRUSHNA MAJHI	SATYA NARAYAN MISHRA 4	MARINE KASIA /84 /2025	AOR20220001615C202500132
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/19740/2025	BHAGABAN MALIK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /16 /2025	AOR20220001615C202500133
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/19744/2025	AMRUT PANDEY	TAPOBANTA BARIK	PAIKMAL /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/19746/2025	PRAMOD KUMAR JENA	PRADEEP KUMAR PRADHAN	CHOUDWAR /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/19752/2025	ALOKA KUMAR MISHRA	RASHMI RANJAN SINHA	BALIKUDA /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/19758/2025	RAJKISHORE SAHOO	HAREKRUSHNA DASH	KHAMAR /283 /2025	AOD20240000001C202500140
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/19765/2025	STATE OF ODISHA NARENDRA KUMAR PRADHAN VS	BIBHUTI BHUSAN BEHERA VS	// / /0 ()	
376	D-ABLAPL/19766/2025	STATE OF ODISHA DEBASIS DAS VS	PRADIPTA BEURA VS	// / / ()	AOD20220004020C202500025
377	D-ABLAPL/19767/2025	STATE OF ODISHA DIPAK SAHOO VS	PRADIPTA BEURA VS	// / / ()	AOD20220004020C202500026
378	D-ABLAPL/19776/2025	STATE OF ODISHA DHIROJ KUMAR DAS @ RAKESH DAS @ DHIRAJ @ VS	CHHOTU BEHERA VS	// JAGATPUR /370 /2025 ()	
379	D-ABLAPL/19777/2025	STATE OF ODISHA RAJANI SWAIN VS	SATYAJIT MOHAPATRA VS	// ANGUL SADAR PS /297 /2025 ()	
380	D-ABLAPL/19781/2025	STATE OF ODISHA LOKANATHA MOHANTY VS	BIBHU PRASAD MOHANTY VS	// DHARMASALA /341 /2025 ()	
381	D-ABLAPL/19784/2025	STATE OF ODISHA RAJANI KANTA MISHRA VS	SUBHASISH SATAPATHY VS	// / /0 ()	
382	D-ABLAPL/19786/2025	STATE OF ODISHA TAHASIL DEEP @ TAHASIL DIPA VS	SK. ZAFARULLA VS	// KANTAMAL /27 /2025 ()	
383	D-ABLAPL/19790/2025	STATE OF ODISHA PABITRA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /198 /2025 ()	
384	D-ABLAPL/19791/2025	STATE OF ODISHA MUTAYALA HARI RAO VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /201 /2025 ()	
385	D-ABLAPL/19794/2025	STATE OF ODISHA SUBRAT KUMAR SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	// KHAJURIPADA /54 /2024 () //	AOD20240000968C202500005

ORISSA HIGH COURT**FILING REPORT AS ON :02/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/19797/2025	RETESH JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /234 /2025 () //	
387	D-ABLAPL/19799/2025	KISHOR KUMAR SETHY VS STATE OF ODISHA	DEBADATTA MOHANTY VS	NANDANKANAN /198 /2025 () //	
388	D-ABLAPL/19806/2025	SANJUKTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /549 /2025 () //	
389	D-ABLAPL/19808/2025	JYOTSNA RANI MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SINGLA /78 /2025 () //	
390	D-ABLAPL/19811/2025	SUDHANSU SEKHAR MOHANTY VS STATE OF ODISHA	GOURI KUMAR RATH VS	MAHILA P.S.(BBSR) /209 /2024 () //	
391	D-ABLAPL/19820/2025	SUMATI GOUDA @ PADI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /216 /2019 () //	
392	D-ABLAPL/19822/2025	RASHMI RANJAN MANDAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /200 /2025 () //	
393	D-ABLAPL/19824/2025	BISWARANJAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500027
394	D-ABLAPL/19825/2025	RAJA KISHORE DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500028
395	D-ABLAPL/19828/2025	AKSHAYA MOHANTY VS STATE OF ODISHA	NILAMBAR JENA VS	SIMULIA /278 /2025 () //	
396	D-ABLAPL/19829/2025	SAPAN KUMAR MEHER @ MILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /442 /2025 () //	
397	D-ABLAPL/19840/2025	GOURAB SETHI	SWAGATIKA PANDA	RAMBHA (KHALLIKOTE) /773 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/19844/2025	DEBARAJ SENAPATI	AMLAN SHAKTI PAUL	BHANJANAGAR /660 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/19847/2025	PRAMOD KUMAR PRADHAN	SUSHANTA KUMAR PRADHAN	REAMAL /25 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/19848/2025	PINKU PARIDA	ASHOK DAS	HINJILI /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/19849/2025	MAMATA BEHERA	SANJIB MOHANTY	KULIANA /121 /2025	AOR20220001611C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/19853/2025	SUDHAKAR MAHARANA @ LIPU	AMIT BISWAL	COLLIERY /103 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/19855/2025	SURAJ SAMAL	ANUPAM DASH	AUL /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/19858/2025	MITU PRADHAN	ROHIT RANJAN RAY	BEGUNIA P.S. /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/19861/2025	BALARAM SAHOO	ROHIT RANJAN RAY	RANPUR /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/19865/2025	PRASANTA PRADHAN	SARADA PRASAD DASH	NACHUNI /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/19869/2025	SK. IMTIAZ @ BHALU	KULDEEP MOHANTY	BALASORE TOWN /139 /2025	AOD20240000012C202500137
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/19871/2025	ARJUN DALEI	KARUNAKAR DAS	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
-----------	--------------------------	-----------------------------	--------------------------------	-----------------------------	--------------------

UNION OF INDIA

//

ORISSA HIGH COURT

MISC CASES FILED on :02/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/19757/2025 WPCRL/ /	PUJA PARIDA MP	SASANKA SEKHAR SATAPATHY	19/2025
2	D-CRLMP/5853/2025 CRLMP/273/2025	KALIYUG HAREKRISHNA PRATIHARI MP		144/2025
3	D-CRLMP/19866/2025 CRLMP/ /	SAMIR RANJAN ROUTRAY MP	SUVASHISH PATTANAIAK	145/2025
4	D-JCRLA/51/2018 JCRLA/51/2018	ROSHAN MINZ MP	M/S BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA	147/2025
5	D-TRP(C)/26383/2025 TRP(C)/ /	AMISHA MISHRA MP	SANDHYARANI PANI	216/2025
6	D-TRP(C)/26399/2025 TRP(C)/ /	GOKULA CHANDRA DAS MP	BIBHU PRASAD DAS	217/2025
7	D-CONTC/881/2025 CONTC/210/2025	PADALA VENU MP	ADV.	236/2025
8	D-CONTC/26489/2025 CONTC/ /	PRADIP KUMAR DAS MP	SUDHANSU SEKHAR JENA	237/2025
9	D-RVWPET/37132/2024 RVWPET/214/2024	SANTOSH KUMAR SENAPATI MP	AJODHYA RANJAN DASH, D.R. RATH, S.K. NANDA	257/2025
10	D-RVWPET/37132/2024 RVWPET/214/2024	SANTOSH KUMAR SENAPATI MP	AJODHYA RANJAN DASH, D.R. RATH, S.K. NANDA	258/2025
11	D-RPFAM/26569/2025 RPFAM/ /	GOLEKHA CHANDRA MALLICK MP	RUCHI RAJGARHIA	281/2025
12	D-RPFAM/26575/2025 RPFAM/ /	DURBADAL GUPTA MP	SANTOSH KUMAR BEHERA	282/2025
13	D-CRLREV/18939/2025 CRLREV/329/2025	SANTOSHINI SAHANI@MOHANTY MP	BIBHU PRASAD MOHANTY	507/2025
14	D-CRLREV/1675/2025 CRLREV/35/2025	PRADEEP KUMAR PATRA MP		508/2025
15	D-CRLREV/19800/2025 CRLREV/ /	TRINATH SAHU MP	LAXMAN PRADHAN	509/2025
16	D-CRLREV/19800/2025 CRLREV/ /	TRINATH SAHU MP	LAXMAN PRADHAN	510/2025
17	D-CRLREV/19807/2025 CRLREV/ /	SEFALI MANSINGH MP	PRAVASH CHANDRA JENA	511/2025
18	D-CRLREV/19843/2025 CRLREV/ /	GAJENDRA MISHRA MP	BHABANI SHANKAR DASPARIDA	512/2025
19	D-CRLREV/19850/2025 CRLREV/ /	G.VISHNU VARDHAN RAO MP	SATYAJIT MOHAPATRA	513/2025
20	D-CRLREV/19859/2025 CRLREV/ /	RAMESH CHANDRA TRIPATHY MP	SATYAJIT MOHAPATRA	514/2025
21	D-FAO/26378/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	589/2025
22	D-FAO/26378/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	590/2025
23	D-FAO/18132/2024 FAO/174/2024	D.M, M/S. ORIENTAL INSURANCE CO. L.T. MP	D.P.DUTTA	591/2025
24	D-FAO/19181/2025 FAO/269/2025	THE MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD, MP	GENRAL INSURANCE COMPANY LTD,KHURDA	592/2025
25	D-FAO/14090/2025 FAO/204/2025	THE LEGAL OFFICER, M/S. CHOLAMANDA GENERAL INSURANCE COMPANY LIMITED, MP	GENRAL INSURANCE COMPANY LIMITED, KHURDA	593/2025
26	D-FAO/54630/2024	THE DIVISIONAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY LIMITED, MP	GENRAL INSURANCE COMPANY LIMITED, MUMBAI	

	FAO/42/2025	MP		594/2025
27	D-FAO/98/2021	M.C. OF BASANTA KUMAR VIDYAPITHA, (HIGH SCHOOL), BADABANAPUR		
	FAO/98/2021	MP		595/2025
28	D-FAO/98/2021	M.C. OF BASANTA KUMAR VIDYAPITHA, (HIGH SCHOOL), BADABANAPUR		
	FAO/98/2021	MP		596/2025
29	D-FAO/24311/2025	M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.		
	FAO/ /	MP		597/2025
30	D-FAO/26581/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.		
	FAO/ /	MP		598/2025
31	D-FAO/26586/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.		
	FAO/ /	MP		599/2025
32	D-BLAPL/19830/2025	PARSURAM VANUGU @ VANUGU PARUSURAM		
	BLAPL/ /	MP		747/2025
33	D-RSA/451/2009	PANCHU SAHU	M/S.J.R.DASH	
	RSA/451/2009	MP		895/2025
34	D-RSA/451/2009	PANCHU SAHU	M/S.J.R.DASH	
	RSA/451/2009	MP		896/2025
35	D-RSA/451/2009	PANCHU SAHU	M/S.J.R.DASH	
	RSA/451/2009	MP		897/2025
36	D-RSA/46473/2024	GRAM VIKAS, GANJAM	BIGYAN KUMAR SHARMA	
	RSA/405/2024	MP		898/2025
37	D-RSA/48/2012	BANSIDHAR MANDUAL	M/S.GAUTAM MUKHERJI	
	RSA/48/2012	MP		899/2025
38	D-RSA/48/2012	BANSIDHAR MANDUAL	M/S.GAUTAM MUKHERJI	
	RSA/48/2012	MP		900/2025
39	D-RSA/48/2012	BANSIDHAR MANDUAL	M/S.GAUTAM MUKHERJI	
	RSA/48/2012	MP		901/2025
40	D-CMP/26376/2025	ARUN KUMAR JHA	SAROJ KUMAR PADHI	
	CMP/ /	MP		973/2025
41	D-CMP/11039/2025	ROKIYA BIBI	AMIT PRASAD BOSE	
	CMP/437/2025	MP		974/2025
42	D-CMP/52314/2024	SATYAJIT PATTNAIK		
	CMP/1453/2024	MP		975/2025
43	D-CMP/26497/2025	SNIGDHASHREE PRADHAN	LINGARAJ SARANGI	
	CMP/ /	MP		976/2025
44	D-CMP/26532/2025	MANGATRAM MARNDI	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		977/2025
45	D-CMP/26549/2025	SANJIB NAYAK	AMIT PRASAD BOSE	
	CMP/ /	MP		978/2025
46	D-CMP/26552/2025	DEBRAJ SAHU @ DEBARAJ SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		979/2025
47	D-CMP/26561/2025	BASANTA KUMAR TRIPATHY	LALATENDU SAMANTARAY	
	CMP/ /	MP		980/2025
48	D-CMP/26571/2025	ABHISEK KEJARIWAL	TUSAR KUMAR MISHRA	
	CMP/ /	MP		981/2025
49	D-ABLAPL/13417/2025	AJIT NAG		
	ABLAPL/5353/2025	MP		1243/2025
50	D-ABLAPL/8461/2024	JATIN BUDEK	KIRTAN DANG	
	ABLAPL/3070/2024	MP		1244/2025
51	D-ABLAPL/11785/2019	RANENDRA KUMAR SAMAL		
	ABLAPL/11785/2019	MP		1245/2025
52	D-ABLAPL/1057/2020	MAHENDRA PANDA		
	ABLAPL/1057/2020	MP		1246/2025
53	D-ABLAPL/17913/2025	DIG VIJAY PAL		
	ABLAPL/7140/2025	MP		1247/2025
54	D-ABLAPL/4853/2025	RAJAN PRADHAN	AMLAN SHAKTI PAUL	
	ABLAPL/2000/2025	MP		1248/2025
55	D-ABLAPL/16748/2025	DANDADHAR KHUNTIA @ DANDUA		
	ABLAPL/6868/2025	MP		1249/2025
56	D-ABLAPL/912/2025	JAYANTA GIRI	PRAMOD KUMAR JENA	
	ABLAPL/405/2025	MP		1250/2025
57	D-ABLAPL/13510/2025	OM PRAKASH BARIK		
	ABLAPL/5306/2025	MP		1251/2025

58	D-ABLAPL/15892/2025 ABLAPL/6355/2025	SUNIL KUMAR PARIDA MP		1252/2025
59	D-ABLAPL/8239/2022 ABLAPL/8239/2022	AKSHAY MOHANTY @ AKSHAY KUMAR MOHANTY MP		1253/2025
60	D-ABLAPL/34164/2024 ABLAPL/12983/2024	AMIYA RANJAN ROUT MP	ABHIJIT MOHANTY	1254/2025
61	D-ABLAPL/12142/2025 ABLAPL/4975/2025	SUBODHA BARIK @ SUBODH KUMAR BARIK MP		1255/2025
62	D-CRLMC/19032/2025 CRLMC/2293/2025	PRAFULLA KUMAR SAMANTARA@PRAFULLA KUMAR MOHANTY MP		1673/2025
63	D-CRLMC/23747/2024 CRLMC/3020/2024	SAROJ KUMAR @ SAROJ ACHARYA MP	SUSANTA KUMAR BARAL	1674/2025
64	D-CRLMC/13458/2025 CRLMC/1715/2025	JITENDRA ROUT@JITAN KUMAR ROUT MP	OM SWARUP	1675/2025
65	D-CRLMC/427/2023 CRLMC/427/2023	SURYAMANI TRIPATHY MP	MILAN KANUNGO(SR. ADV.)	1676/2025
66	D-CRLMC/22613/2024 CRLMC/2980/2024	PRAMOD KUMAR NAYAK MP		1677/2025
67	D-CRLMC/19733/2025 CRLMC/ /	DEBABRAT PARIKSHYA MP	BIBHU PRASAD DAS	1678/2025
68	D-CRLMC/18014/2025 CRLMC/2289/2025	AJU@SK.AZHARUDDIN MP	PRAKASH CHANDRA DASH	1679/2025
69	D-CRLMC/2165/2022 CRLMC/2165/2022	KANHU CHARAN PANIGRAHI MP	BHARAT JALLI	1680/2025
70	D-CRLMC/986/2025 CRLMC/237/2025	SUNIL @ SOUMYA RANJAN SAHU @ SOUMYA RANJAN SAHOO MP		1681/2025
71	D-CRLMC/19763/2025 CRLMC/ /	DIGVIJAY NARAYAN SINGH MP	SIDDHANT SARANGI	1682/2025
72	D-CRLMC/19772/2025 CRLMC/ /	HRUSIKESH BEHERA MP	BIBHU PRASAD MOHANTY	1683/2025
73	D-CRLMC/13645/2025 CRLMC/1780/2025	BHAGABAT ROUT MP		1684/2025
74	D-CRLMC/36479/2024 CRLMC/4621/2024	MANAGEMENT OF PRAJATANTRA PRACHIN MP	CHANDRA KUMAR MISHRA(SR. ADV.),ANUPAM DASH	1685/2025
75	D-CRLMC/14325/2025 CRLMC/1800/2025	BISWAJIT MANDAL MP	PRAKASH CHANDRA DASH	1686/2025
76	D-CRLMC/19801/2025 CRLMC/ /	BHIKU @ SANTANU PARIDA MP	PRAVASH CHANDRA JENA	1687/2025
77	D-CRLMC/19826/2025 CRLMC/ /	SANTOSH KUMAR PARIDA MP	PARTHA MUKHERJI	1688/2025
78	D-CRLMC/19836/2025 CRLMC/ /	SK. AKTAR ALI MP	JAGABANDHU ROUT	1689/2025
79	D-CRLMC/19839/2025 CRLMC/ /	SURESH BARAD MP	KABIRAJ PRADHAN	1690/2025
80	D-CRLMC/3221/2025 CRLMC/579/2025	LIPUNA@JAGAT JIBAN JENA MP		1691/2025
81	D-CRLMC/19867/2025 CRLMC/ /	AJAYA KUMAR NANDA MP	AMLAN SHAKTI PAUL	1692/2025
82	D-CRLMC/19867/2025 CRLMC/ /	AJAYA KUMAR NANDA MP	AMLAN SHAKTI PAUL	1693/2025
83	D-CRLMC/19874/2025 CRLMC/ /	RANKANIDHI SAHOO MP	AMLAN SHAKTI PAUL	1694/2025
84	D-CRLMC/19874/2025 CRLMC/ /	RANKANIDHI SAHOO MP	AMLAN SHAKTI PAUL	1695/2025
85	D-CRLMC/19877/2025 CRLMC/ /	HIPI @ HAPPY PATRA @ SUKANT CHHOTAR MP	ARNAB KUMAR BHANJADEO	1696/2025
86	D-CRLMC/19881/2025 CRLMC/ /	SUNIL KUMAR DAS MP	SANJAY KUMAR PATTANAIAK	1697/2025
87	D-CRLMC/19882/2025 CRLMC/ /	SATYA SHREENATH PATRA @ CHUMI MP	PRATIK NAYAK	1698/2025
88	D-CRLMC/19886/2025 CRLMC/ /	MURALIDHAR TARAI MP	AVIJIT PATNAIK	1699/2025
89	D-MACA/1191/2014	N.I.CO.LTD.		

	MACA/1191/2014	MP		1713/2025
90	D-MACA/23972/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	KHURRISA KUMAR MAHALI	1714/2025
91	D-MACA/23969/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	CUPRAN KUMAR MAHALI	1716/2025
92	D-MACA/23216/2025 MACA/ /	GOBINDA BISOI MP	KAPILA CHARAN NAYAK	1717/2025
93	D-MACA/23216/2025 MACA/ /	GOBINDA BISOI MP	KAPILA CHARAN NAYAK	1718/2025
94	D-MACA/23211/2025 MACA/ /	NITYANANDA BISOI MP	KAPILA CHARAN NAYAK	1719/2025
95	D-MACA/23211/2025 MACA/ /	NITYANANDA BISOI MP	KAPILA CHARAN NAYAK	1720/2025
96	D-MACA/25314/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	CUSTHAKT SATPATHY	1721/2025
97	D-MACA/297/2020 MACA/297/2020	MARUTI INSURANCE ICICI LOMBARD G.I.CO. LTD. MP		1722/2025
98	D-MACA/26442/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	SOMNATH ROY	1723/2025
99	D-CRLA/442/2021 CRLA/442/2021	RAGHUNATH NAYAK MP	PRADIPTA BEURA	1779/2025
100	D-CRLA/17416/2025 CRLA/ /	GOPAL BISWAS MP	PRADEEP KUMAR KUNDU	1780/2025
101	D-CRLA/517/2016 CRLA/517/2016	DAMBA@DHANANJAYA LAHAJAL MP	MR.J.N.PANDA, C.KASTURI	1781/2025
102	D-CRLA/19810/2025 CRLA/ /	MANTU @ SUKUMAR SING MP	KULDEEP MOHANTY	1782/2025
103	D-CRLA/19810/2025 CRLA/ /	MANTU @ SUKUMAR SING MP	KULDEEP MOHANTY	1783/2025
104	D-CRLA/19810/2025 CRLA/ /	MANTU @ SUKUMAR SING MP	KULDEEP MOHANTY	1784/2025
105	D-CRLA/34366/2024 CRLA/1288/2024	GOKULA BEHERA MP	BIBHUTI BHUSAN SWAIN	1785/2025
106	D-CRLA/571/2022 CRLA/571/2022	SIDHANTA BEHERA@GOJI@SIDHANTA@ MP	SORBEHETA DWIBEDI, M/S BIJAYALAXMI TRIPATHY, B.TRIPATHY	1786/2025
107	D-WA/26390/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3032/2025
108	D-WA/26390/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3033/2025
109	D-WA/26390/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3034/2025
110	D-WA/26397/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	3035/2025
111	D-WA/26397/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	3036/2025
112	D-WA/14985/2025 WA/776/2025	LAXMIPRIYA BARAL MP	LALIT KUMAR MAHARANA	3037/2025
113	D-WA/26403/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	3038/2025
114	D-WA/26403/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN,A.G.A	3039/2025
115	D-WA/26404/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	3040/2025
116	D-WA/26404/2025 WA/ /	STATE OF ODISHA MP	DEBARANJAN MOHAPATRA,A.G.A	3041/2025
117	D-WA/26405/2025 WA/ /	HIGHER EDUCATION MP	SASWAT DAS,A.G.A	3042/2025
118	D-WA/26405/2025 WA/ /	HIGHER EDUCATION MP	SASWAT DAS,A.G.A	3043/2025
119	D-WA/26405/2025 WA/ /	HIGHER EDUCATION MP	SASWAT DAS,A.G.A	3044/2025
120	D-WA/26406/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3045/2025

121	D-WA/26406/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3046/2025
122	D-WA/26408/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3047/2025
123	D-WA/26408/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3048/2025
124	D-WA/26408/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3049/2025
125	D-WA/26414/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3050/2025
126	D-WA/26414/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3051/2025
127	D-WA/26415/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3052/2025
128	D-WA/26415/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3053/2025
129	D-WA/26415/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3054/2025
130	D-WA/26422/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3055/2025
131	D-WA/26422/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3056/2025
132	D-WA/26423/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3057/2025
133	D-WA/26423/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3058/2025
134	D-WA/26446/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3059/2025
135	D-WA/26446/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3060/2025
136	D-WA/26447/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3061/2025
137	D-WA/26447/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3062/2025
138	D-WA/26515/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3063/2025
139	D-WA/26515/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3064/2025
140	D-WA/24043/2025 WA/ /	M/S.OM OIL AND FLOUR MILLS LTD. CUTTACK MP	DEVI PRASAD DASH	3065/2025
141	D-WA/26448/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3066/2025
142	D-WA/26448/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3067/2025
143	D-WA/17718/2025 WA/ /	HRUSHIKESH BEHERA MP	BISWAJIT DAS	3068/2025
144	D-WA/26449/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3069/2025
145	D-WA/26449/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3070/2025
146	D-WA/26450/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3071/2025
147	D-WA/26450/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3072/2025
148	D-WA/26451/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3073/2025
149	D-WA/26451/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	3074/2025
150	D-WA/26544/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3075/2025
151	D-WA/26544/2025 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA, A.S.C	3076/2025
152	D-WA/26546/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	

153	WA/ / D-WA/26546/2025	MP STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	3077/2025
154	WA/ / D-WP(C)/26367/2025	MP MOHAMMED GAFUR	SWADHA RATH	3078/2025
155	WP(C)/ / D-WP(C)/26368/2025	MP SAMBIT PADHY @ PADHI	DEBAKANTA MOHANTY	10969/2025
156	WP(C)/18081/2025 D-WP(C)/26369/2025	MP SARMISTHA CHAKRAVARTY	SUKANTA KUMAR DALAI	10970/2025
157	WP(C)/18080/2025 D-WP(C)/26371/2025	MP ARATI STEELS AND POWER MAZDOOR UNION, SUKANTA KUMAR DALAI	SUKANTA KUMAR DALAI	10971/2025
158	WP(C)/18124/2025 D-WP(C)/26372/2025	MP DISTRICT CRICKETERS ASSOCIATION , SUKANTA KUMAR DALAI	SUKANTA KUMAR DALAI	10972/2025
159	WP(C)/ / D-WP(C)/26373/2025	MP ASHWINI KUMAR PRADHAN	BIPLABA P.B. BHALI	10973/2025
160	WP(C)/18113/2025 D-WP(C)/25805/2023	MP DR. DURGA SHANKAR PATTANAIK	ASHUTOSH MOHANTY	10974/2025
161	WP(C)/25805/2023 D-WP(C)/26379/2025	MP MOHAN LAL JAIN	BIRAJA PRASANNA DAS	10975/2025
162	WP(C)/ / D-WP(C)/24035/2025	MP BIJAYANANDA BEHERA	RABINDRA KUMAR PATNAIK	10976/2025
163	WP(C)/ / D-WP(C)/38099/2024	MP MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD.	KOPPARA SWAPAN DAT.	10977/2025
164	WP(C)/22467/2024 D-WP(C)/26381/2025	MP M/S. JAGANNATH MECHANISED AUTO WORKS, SIKHAR MANI	SHIKHAR MANI	10978/2025
165	WP(C)/ / D-WP(C)/26388/2025	MP M/S. AXESS MEDICOM PVT LTD., BBSR	SATYA SUNDAR KANUNGO	10979/2025
166	WP(C)/18129/2025 D-WP(C)/14274/2025	MP SARASWATI PILA		10980/2025
167	WP(C)/10145/2025 D-WP(C)/26392/2025	MP BHAKTA DASIA SMRUTI COMMITTEE, PURR	RAKASH KUMAR JENA	10981/2025
168	WP(C)/ / D-WP(C)/2896/2011	MP KUMUDA R.PATTNAIK	SANTOSH KUMAR DWIVEDY	10982/2025
169	WP(C)/2896/2011 D-WP(C)/2896/2011	MP KUMUDA R.PATTNAIK		10983/2025
170	WP(C)/2896/2011 D-WP(C)/24621/2025	MP HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	10984/2025
171	WP(C)/17023/2025 D-WP(C)/26395/2025	MP BHAKTA DASIA SMRUTI COMMITTEE, PURR	RAKASH KUMAR JENA	10985/2025
172	WP(C)/ / D-WP(C)/36946/2024	MP GENERAL MANAGER, (SECURITY), MAHARAJA MOHANSY LTD., SAMBALPUR	MAHARAJA MOHANSY LTD., SAMBALPUR	10986/2025
173	WP(C)/21549/2024 D-WP(C)/26398/2025	MP JASMIN DALAI	MANORANJAN PADHY	10987/2025
174	WP(C)/18114/2025 D-WP(C)/10190/2019	MP SANTOSH KUMAR ROUT	RAMDAS ACHARY	10988/2025
175	WP(C)/10190/2019 D-WP(C)/26407/2025	MP SANTILATA RANA	JAJATI KISHORE MOHANTY	10989/2025
176	WP(C)/ / D-WP(C)/26410/2025	MP BHAJAMAN NAYAK	PRASANNA KUMAR RATH (1)	10990/2025
177	WP(C)/ / D-WP(C)/26411/2025	MP M/S SAHU METALIKS PRIVATE LIMITED	JATINDRA KUMAR MOHAPATRA	10991/2025
178	WP(C)/ / D-WP(C)/26409/2025	MP DHANESWAR PRADHAN	PRASANNA KUMAR RATH (1)	10992/2025
179	WP(C)/ / D-WP(C)/26418/2025	MP M/S BEHERA ENTERPRISES, SUNDERGARH	SIDDHANT SARANGI	10993/2025
180	WP(C)/ / D-WP(C)/26419/2025	MP M/S. KRUSHI BIKASH WATER USERS ASSOCIATION, BANSIGUPANDA	BANSIGUPANDA	10994/2025
181	WP(C)/ / D-WP(C)/26424/2025	MP GURU CHARAN MOHAPATRA	JYOTIRMAY GUPTA	10995/2025
182	WP(C)/ / D-WP(C)/28456/2024	MP DWARI PRADHAN	M/S SWAPNIL ROY	10996/2025
183	WP(C)/16709/2024 D-WP(C)/21593/2025	MP BASANTI NAG	SATYAJIT MOHAPATRA	10997/2025
	WP(C)/14963/2025	MP		10998/2025

184	D-WP(C)/26426/2025 WP(C)/ /	ABADANA CHAKRABARTI BEHERA MP	ABHILASH MISHRA	10999/2025
185	D-WP(C)/20761/2025 WP(C)/14808/2025	KISHAN KUMAR MOHANTY MP		11000/2025
186	D-WP(C)/47040/2024 WP(C)/28125/2024	HARAMOHAN ROURAY MP	BANAMALI SAHOO	11001/2025
187	D-WP(C)/26437/2025 WP(C)/ /	BHILAI ENGINEERING CORPORATION LIMITED MP	NIHILESH BARIK	11002/2025
188	D-WP(C)/21442/2025 WP(C)/14940/2025	SURESH KUMAR BEHERA MP	PRONOY MOHANTY	11003/2025
189	D-WP(C)/21279/2025 WP(C)/14880/2025	BIRA HANUMAN RICE MILL, KENDRAPARA MP	ACHYUTANANDA PATTANAIK	11004/2025
190	D-WP(C)/25408/2025 WP(C)/17458/2025	DR. CHOUDHURY BALADEV PRASAD NANDA MP	SAIBRATA RATH	11005/2025
191	D-WP(C)/26461/2025 WP(C)/ /	KARTIK CHANDRA BEHERA MP	BINI MISHRA	11006/2025
192	D-WP(C)/25409/2025 WP(C)/17460/2025	SOUMYA RANJAN TRIPATHY MP	SAIBRATA RATH	11007/2025
193	D-WP(C)/23297/2025 WP(C)/16163/2025	PARAMESWAR MOHANTY MP	SHIVSANKAR MOHANTY	11008/2025
194	D-WP(C)/23675/2025 WP(C)/ /	YEASIR NAWAZ MP	SIDDHARTHA SAMAL	11009/2025
195	D-WP(C)/26470/2025 WP(C)/ /	SUSHAMA SAHOO MP	ACHYUTANANDA PATTANAIK	11010/2025
196	D-WP(C)/26473/2025 WP(C)/ /	MOHAMMAD NEHAL MP	ABINASH BARIK	11011/2025
197	D-WP(C)/26476/2025 WP(C)/ /	ODISHA JANAADHIKAR PARISAD, KHURDA MP	RAMDAS ACHARY	11012/2025
198	D-WP(C)/26477/2025 WP(C)/ /	ASUTOSH MAJHI MP	SANGRAM JENA	11013/2025
199	D-WP(C)/26452/2025 WP(C)/ /	ATRATRANA SELF HELP GROUP MP	RANJIT MOHANTY	11014/2025
200	D-WP(C)/26486/2025 WP(C)/ /	RANASAHU PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, BALASORE MP	CHERABUJE SACHIN	11015/2025
201	D-WP(C)/11733/2025 WP(C)/8585/2025	KUBERA DIGAL MP		11016/2025
202	D-WP(C)/37356/2023 WP(C)/37356/2023	MD. KAYES MP	SASWAT KUMAR ACHARYA	11017/2025
203	D-WP(C)/26492/2025 WP(C)/ /	MIRA RANI MAJUMDAR MP	TUKUNA KUMAR MISHRA	11018/2025
204	D-WP(C)/26493/2025 WP(C)/ /	BHASKAR MISHRA MP	BIKRAM SENAPATI	11019/2025
205	D-WP(C)/7804/2025 WP(C)/6430/2025	ARUNA SAMANTARAY MP		11020/2025
206	D-WP(C)/25421/2025 WP(C)/18041/2025	M/S. GANDHAMARDHAN LOADING AGENTS, SANKRANTIPUR, KHURDA MP	ANIRUDHA SANGANERIA	11021/2025
207	D-WP(C)/26496/2025 WP(C)/ /	KSHITISH KUMAR MISHRA MP	ANIRUDHA SANGANERIA	11022/2025
208	D-WP(C)/26499/2025 WP(C)/ /	DEBRAJ DAS MP	TUKUNA KUMAR MISHRA	11023/2025
209	D-WP(C)/26503/2025 WP(C)/ /	SULOCHANA PRADHAN MP	MRUTYUNJAY PAGAL	11024/2025
210	D-WP(C)/26507/2025 WP(C)/ /	SARAT CHANDRA NAYAK MP	DURGESH NARAYAN RATH	11025/2025
211	D-WP(C)/13484/2025 WP(C)/9664/2025	RABINDRA KUMAR PATTANAIK MP	LAXMAN PRADHAN	11026/2025
212	D-WP(C)/13481/2025 WP(C)/9693/2025	DILLIP KUMAR DAS MP	RABINDRA KUMAR PATTANAIK	11027/2025
213	D-WP(C)/26517/2025 WP(C)/ /	PURUSOTTAM MOHANTA MP	SANJIT KUMAR DAS	11028/2025
214	D-WP(C)/26520/2025 WP(C)/ /	BIJAY KUMAR DAS MP	DURGESH NARAYAN RATH	11029/2025
215	D-WP(C)/26519/2025	PRASHANTA KUMAR NANDA	BHAWANI SANKAR PANIGRAHI	

	WP(C)/ /	MP		11030/2025
216	D-WP(C)/26519/2025	PRASHANTA KUMAR NANDA	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		11031/2025
217	D-WP(C)/26522/2025	SAROJINI DAS	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11032/2025
218	D-WP(C)/3402/2025	RAKOTI PRATYUSHA	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGI, MANA	
	WP(C)/3711/2025	MP		11033/2025
219	D-WP(C)/21125/2025	RITESH SAHU		
	WP(C)/15226/2025	MP		11034/2025
220	D-WP(C)/26526/2025	BHAGABANA PANDA	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		11035/2025
221	D-WP(C)/26527/2025	DURYODHAN SWAIN	BISWAJIT LENKA	
	WP(C)/ /	MP		11036/2025
222	D-WP(C)/9645/2022	SABITRI RANA		
	WP(C)/9645/2022	MP		11037/2025
223	D-WP(C)/26531/2025	MADHUSUDHAN NEGI	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		11038/2025
224	D-WP(C)/9642/2022	MANASI DASH		
	WP(C)/9642/2022	MP		11039/2025
225	D-WP(C)/10596/2022	BASANTI SETHI		
	WP(C)/10596/2022	MP		11040/2025
226	D-WP(C)/26534/2025	HEMANAND PATEL	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		11041/2025
227	D-WP(C)/26535/2025	M/S.NEELACHAL HOSPITAL PVT.LTD.,BBSR	HITTA RANAJAN DAS	
	WP(C)/ /	MP		11042/2025
228	D-WP(C)/26536/2025	CHITTARANJAN PARIDA	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		11043/2025
229	D-WP(C)/26538/2025	DEBASHIS SARKAR	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		11044/2025
230	D-WP(C)/13737/2025	BHARATI BAG	DIPAK GOCHHAYAT	
	WP(C)/9824/2025	MP		11045/2025
231	D-WP(C)/13737/2025	BHARATI BAG	DIPAK GOCHHAYAT	
	WP(C)/9824/2025	MP		11046/2025
232	D-WP(C)/26542/2025	ARABINDA ROUT	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		11047/2025
233	D-WP(C)/24844/2022	M/S MAHANADI PETROLEUM PVT. LTD.	DEBA PRASAD MISHRA	
	WP(C)/24844/2022	MP		11048/2025
234	D-WP(C)/27755/2024	RAJ KISHORE SAHOO	LAXMIKANTA MOHANTY	
	WP(C)/15729/2024	MP		11049/2025
235	D-WP(C)/25375/2025	SIDHARTH DASH	HAREKRUSHNA DASH	
	WP(C)/17551/2025	MP		11050/2025
236	D-WP(C)/26518/2025	SAGARIKA DALAI	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		11051/2025
237	D-WP(C)/26539/2025	KAJAL PAIKARAY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		11052/2025
238	D-WP(C)/26529/2025	HARIHAR MOHANTY	DEBASIS ROUT	
	WP(C)/ /	MP		11053/2025
239	D-WP(C)/26565/2025	THE LARGE SIZED ADIVASI MULTIPURPOSE HOUSING SOCIETY, DARINGBADI, KANDHAMAL		
	WP(C)/ /	MP		11054/2025
240	D-WP(C)/26570/2025	BENUDHAR SAHOO	KARUNAKAR RATH	
	WP(C)/ /	MP		11055/2025
241	D-WP(C)/26573/2025	M/S KALESWAR RICE MILL, BARAGARH	SAURAV TIBREWAL	
	WP(C)/ /	MP		11056/2025
242	D-WP(C)/26576/2025	S.JAYKISHAN	BHARAT BHUSAN ROUSTRAY	
	WP(C)/ /	MP		11057/2025
243	D-WP(C)/26580/2025	THE LARGE SIZED ADIVASI MULTIPURPOSE HOUSING SOCIETY, DARINGBADI, KANDHAMAL		
	WP(C)/ /	MP		11058/2025
244	D-WP(C)/26585/2025	THE LARGE SIZED ADIVASI MULTIPURPOSE HOUSING SOCIETY, DARINGBADI, KANDHAMAL		
	WP(C)/ /	MP		11059/2025
245	D-WP(C)/26588/2025	M/S.SHANTI CONSTRUCTION SAMBALPUR	GOVIND KUMAR SAMBALPUR	
	WP(C)/ /	MP		11060/2025